- (c) if so, the details thereof and the reasons therefor, and
- (d) the steps taken by Government to fill these vacant posts on regular basis?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Number of medical nursing and para-medical staff working in Employees' State Insurance Corporation (ESIC) hospitals is as under:

Medical	Nursing and Para-medical
1,715	8,346

- (b) and (c) ESIC Hospital are managed by medical professionals and technicians, who are regular employees of ESIC. However, with a view to reduce the effect of vacancies, some medical and para-medical staffs are currently working in ESIC hospital on contract basis.
- (d) Filling-up of vacancies is an on-going process. However, recruitment process has been initiated to fill up vacant post in ESIC hospitals.

Smart cards to unorganised workers

1066. SHRI DEVENDER GOUD T.: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that the Ministry is planning to provide smart cards to unorganised sector workers in the country;
- (b) whether the smart cards are issued only to provide them social security or whether there are any other plans behind this; and
- (c) the details of schemes that are likely to be extended to more than 40 crore unorganised sector workers with smart cards, with a particular reference to Andhra Pradesh and Telangana?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) The Government has decided to take up registration of unorganized workers and issue of card to them through the State Governments. The final decision regarding nature of card is under consideration. The card will be linked to the schemes for which the unorganized worker is eligible and covered.

(c) The card will facilitate the unorganized worker to link with other eligible

schemes. Unorganised Workers' Social Security Act, 2008 lists the following schemes as welfare schemes for unorganized workers:

- (i) Indira Gandhi National Old Age Pension Scheme. (Ministry of Rural Development)
- (ii) National Family Benefit Scheme. (Ministry of Rural Development)
- (iii) Janani Surakasha Yojna. (Ministry of Health and Family Welfare)
- (iv) Handloom Weavers' Comprehensive Welfare Scheme (Ministry of Taxtiles)
- (v) Handicraft Artisans' Comprehensive Welfare Scheme (Ministry of Taxtiles)
- (vi) Pension to Master Craft Persons. (Ministry of Taxtiles)
- (vii) National Scheme for Welfare of Fisherman and Training and Extension (Department of Animal Husbandry, Dairying & Fisheries)
- (viii) Janshree Bima Yojana and Aam Admi Bima Yojana (Department of Financial Services)
- (ix) Rashtriya Swasthya Bima Yojana. (Ministry of Labour and Employment).

Mineral based plants in Maharashtra

†1067. SHRI RAMDAS ATHAWALE: Will the Minister of MINES be pleased to state:

- (a) the State-wise and location-wise details of mineral-based plants in the country, particularly in the State of Maharashtra as on date;
- (b) whether there is a likelihood of establishing more mineral-based units during the current plan period; and
- (c) if so, the details of mineral-based plants proposed to be established in various States?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI VISHNU DEO SAI): (a) to (c) Details of mineral-based plants in the country and information on establishing more mineral-based units is not centrally maintained. However, as per information made available by the Government of Maharashtra, the details of mineral based plants existing and likely to be established in the State of Maharashtra are given at Statement I and II respectively.

[†]Original notice of the question was received in Hindi.